

that was taught to pupil-teachers was thoroughly un-Indian, being derived from foreign books;

(b) whether it is a fact that the Indian books on education were pale copies of the works of American authors; and

(c) if so, the measures devised by Government to give a social direction in the country's educational system?

The Minister of Education (Shri M. C. Chagla): (a) and (b). Government are not aware of any particular views referred to generally in part (a) of the question.

The theories and methods of Educational Psychology, like those of other sciences, are of universal applicability and hence know no national barriers. The books used in teacher training institutions have been mostly written by foreign authors. There are three broad categories of books written by Indians on the subject; (i) original works in English, (ii) books in English on principles of education, methods of teaching, curriculum, etc. and (iii) books written in the Indian languages; the second and third categories of books are generally based on works of foreign (including American) authors.

(c) The measures taken include: (i) compulsory primary education with introduction of basic crafts at all stages of school education, (ii) preparation of new syllabi and changes in the curriculum, and (iii) preparation of text books in various subjects specifically relating to Indian problems based on researches done in India.

National Institute of Sports, Patiala

1747. Shri Subodh Hansda: Will the Minister of Education be pleased to state:

(a) the specific functions of the National Institute of Sports at Patiala;

(b) whether this Institute is financed by the Government of India;

(c) if not, what kind of assistance is given; and

(d) the mode of recruitment of trainees in this Institute and the period for which they are trained?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) To produce high calibre coaches by imparting advanced training in coaching methods.

(b) Yes, Sir.

(c) Does not arise.

(d) Admissions for three-year and one-year courses are made, on an all-India basis, by *ad-hoc* selection committees consisting of the Director of the Institute, Instructor of the game in question and a member of the Board of Governors, nominated by the Chairman.

Training of Refugees

1748. { **Shri Subodh Hansda:**
Shri Bibhuti Mishra:
Shri K. N. Tiwary:

Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that the Government of West Bengal have asked for funds for the creation of training facilities for the refugees in that state;

(b) whether this request has been turned down; and

(c) if so, the reasons therefor?

The Minister of Rehabilitation (Shri Tyagi): (a) No, Sir.

(b) and (c). Do not arise.

Excise Duty on Plastics

1749. Shri P. C. Borooah: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Planning Group for Petro-chemicals has recommended a

drastic cut in the excise levy on plastics to bring the prices near the level in other countries;

(b) if so, what was the extent of the cut recommended;

(c) what other suggestions were made by the Group to encourage production of plastics under the Fourth Plan; and

(d) if so, Government's decision thereon?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) The Planning Group for Petro-chemicals recommended that excise levies on plastics and in general on all petro-chemicals be set at as low a level as possible in order that production costs could compare with those in other countries;

(b) No specific extent of the cut in the excise duty has been recommended;

(c) To encourage production of plastics and petro-chemicals in the Fourth Plan, the Group recommended the following measures as well:

- (i) Exemption of excise duty on intermediates;
- (ii) Exemption of import duty on Catalysts;
- (iii) "Adoption of single point Sales-Tax" on finished products;
- (iv) Reduction in rail transportation costs and
- (v) Keeping the cost of naphtha and other petro-chemical feed-stocks at as low a level as possible.

(d) The recommendations of the Planning Group are currently being examined in the light of the developments which have taken place recently.

Expenditure on Rehabilitation

1750. { Shri P. C. Borooah:
Shri P. R. Chakraverti:

Will the Minister of Rehabilitation be pleased to state:

(a) the total amount spent by the

Central Government since partition on the rehabilitation of displaced persons from Pakistan;

(b) the break up of this expenditure on various principal items of rehabilitation; and

(c) the amount given by Government to each State as loans and as grants for rehabilitation of these refugees?

The Minister of Rehabilitation (Shri Tyagi): (a) Rs. 401.66 crores upto 31st March, 1964.

(b) and (c). Two Statements have been laid on the Table of the House. [Placed in Library. See No. LT-3718/64].

पाकिस्तानियों का अनधिकृत प्रवेश

1751. श्री बादशाह गुप्त : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि 1963-64 में पूर्वी तथा पश्चिमी पाकिस्तान से अलग-अलग कितने पाकिस्तानी अनधिकृत रूप से भारत के विभिन्न राज्यों में घुस आये हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हाथी) : एक विवरण संलग्न है ।

विवरण

राज्य	पूर्वी पाकिस्तान से अवैध प्रवेश करने वाले पाकिस्तानियों की संख्या	पश्चिमी पाकिस्तान से अवैध प्रवेश करने वाले पाकिस्तानियों की संख्या
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